



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.04.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 04.04.2024 are as follows. The next date of Hearing is 14.05.2024.

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 510 of 2021 (PH)	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) With	Apoorv Singhal	Atishay Jain Tanushree Sogani-R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & R3 Shashank Sharma
2.	Comp. App. (AT) (Ins) No. 549 of 2021 (PH)	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srishti Prabhakar- R2 & R3 Tanushree Sogani Atishay Jain-R4
3.	Comp. App. (AT) (Ins) No. 851 of 2021 (PH)	Mohit Arora Vs. PNB Housing Finance Ltd. & Anr. With	Varsha Banerjee	Astha Venancio D Costa Gauri Goel-R1 Rakesh Prasad Khandelwal-R2

4.	Comp. App. (AT) (Ins) No. 1284 of 2022 (PH)	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	V. Siddharth	V. D'Costa Astha Ojha Gauri Goel-R1 Apoorv Khator-R2
5.	Comp. App. (AT) (Ins) No. 1263 of 2022 (PH)	Fortune Chemical Ltd. Vs. Ashok Kumar Jaiswal & Anr.	Arijit Mazumdar	Ajay Gaggar Robin S Sirohi-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar